NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/12/2017 AT 10.30 AM

| PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL | | |
|---|------------------------------|-----------|
| APPLICATION NUMBER | : | |
| PETITION NUMBER | : CP/673/(IB)/2017 | |
| NAME OF THE PETITIONER(S) | : INDIAN BANK | |
| NAME OF THE RESPONDENT(S) | : CONSOLIDATED INTERIORS LTD | |
| UNDER SECTION | : 7 RULE 4 | |
| S.No. NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
| | REPRESENTATION BY WHOM | * |
| INDIAN BANK. ARMB-II. | Aditi Ashor | Achir |
| S. KARTHIKEI BALAN PREETHI ARASU. | ADVOCATE | suart. |

ORDER

Counsels for both the parties are present. Counsel for the Corporate Debtor is directed to file reply by next date of hearing. Put up on **22.12.2017 at 10.30 A.M.**

−Sc|− MEMBER (JUDICIAL)

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